

OR

M.P. 328/12 application  
for recall of order dt.

10-9-08 has been filed  
on behalf of Resp. filed  
by Sri B.B. Tripathi Adl

8/2/12

OR

M.P. 324/12 to 327/12  
along with c-A has been  
filed on behalf of Respondent  
filed by Sri B.B. Tripathi Adl

8/2/12

06.3.2012.

**Hon'ble Justice Sri Alok Kumar Singh, Member (J)**  
**Hon'ble Sri S. P. Singh, Member (A)**

Sri A. K. Balediha, learned counsel for the applicant is not responding. Sri B. B. Tripathi, learned counsel for the respondents is present.

List on 28.3.12.

CAP  
**Member (A)**

AK  
**Member (J)**

vidya

O.A. 499/2006

28.3.2012.

**Hon'ble Justice Sri Alok Kumar Singh, Member (J)**  
**Hon'ble Sri S. P. Singh, Member (A)**

List revised. Nobody is responding for the applicant.  
From the other side, Sri B. B. Tripathi is present.

The O.A. is dismissed in default and for non prosecution.

OR  
copy to all  
decided 28-3-12  
BPKW  
29-3-12

S.P.Singh

**Member (A)**

vidya

Alok Kumar Singh  
**Member (J)**